

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

4. I.A. 2014/2023  
IN  
C.P.(IB)-3633(MB)/2018  
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Seema K Nair & Anr.

V/s.

Mather Projects Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None appeared for the Applicant.

**I.A. 2014/2023**

The above Interlocutory Application is filed by the Applicant/Resolution Professional for taking the Compliance Report of the Resolution Plan for the quarter ending on 31<sup>st</sup> January, 2023 (01.11.2022 to 31.01.2023) on record.

Accordingly, the above Interlocutory Application is **allowed** and the same is taken on record.

List the main Company Petition on **16.06.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)